

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014
AND
APPEAL NO. 120 OF 2014

Dated : 17th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 59 of 2014 & IA No. 111 of 2014

In the matter of:

Madhya Pradesh Power Generating Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. S.K. Tripathi
Mr. G. Umamathy

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra
Mr. Shashank Pandit
Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. K.K. Aggarwal for MPPMCL/R.5

Appeal No. 120 of 2014

In the matter of:

M. P. Power Management Co. Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. G. Umamathy
Mr. K.K. Aggarwal for MPPMCL

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra
Mr. Shashank Pandit
Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-2

Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-3

Mr. S.K. Tripathi for MPPGCL

ORDER

List the matter on **29.08.2018**, as requested by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents to enable them to report settlement.

Post this matter on **29.08.2018 in Orders List.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/kt